

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1975
ANSWERED ON:17.12.2013
SUPPLY OF COAL TO POWER PROJECTS
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Will the Minister of COAL be pleased to state:

- (a) whether some coal based industries including power plants have been shut down or are on the verge of shut down due to shortage / critical stock of coal and if so, the details thereof, State / UT-wise;
- (b) whether Kahalgaon Thermal Power Station was closed for three days at a stretch for want of coal supply thereby affecting power production and supply;
- (c) whether various State Governments have requested for supply of sufficient quantity of coal as per their demand to different consumers including the power plants located in their States; and
- (d) if so, the details thereof, State-wise and the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): Due to inadequate availability of domestic coal, occasionally some of the coal based industries including power plants operated sub-optimally. As on 11.12.2013, out of the 100 power plants whose coal stock position is being monitored in Central Electricity Authority (CEA) 33 power plants were critical having coal stock (for less than 7 days) and out of which 17 thermal power stations were super critical (having coal stock less than 4 days). In the current year, during the period April- November 2013, coal based power plants had a generation growth of around 8% over the previous year in same period. During the current year (up to November, 2013), the overall supplies to Kahalgaon TPP from Coal India Limited (CIL) sources have been 7.66 MT which is 120% of commitment under FSA of 6.38 MT. However, Kahalgaon Thermal Power Plant (TPP) (2340 MW) of National Thermal Power Corporation Ltd (NTPC). Unit-5, 6 & 7 of 500 MW each was affected for some time during the current year due to short supply of coal.

(c)&(d): In the regime of New Coal Distribution Policy of the Government, coal is supplied from CIL sources as per the bilateral Fuel Supply Agreement and partly through eAuction to the tune of about 10% of annual production to meet the requirement of consumers not covered by FSA.

CIL has been meeting more than 90% of its commitment which is the supply plan target finalised by Ministry of Coal as part of Annual Plan every year as can be seen from the details of last three years and current year tabled below:

Actual supply from CIL vis-à-vis supply plan target in raw coal terms as finalised by MOC in Annual Plan

(in Million Tonnes)

Year	Supply Plan Target	Actual Supply	Supply % Mat
2010-11	460.50	424.50	92%
2011-12	452.00	433.08	96%
2012-13	470.00	465.18	99%
2013-14	310.43	298.63	96%

(up to November, 2013)

Notwithstanding the above, various State Governments, from time to time, seek contingent coal supply to power stations in their States having critical coal stock. Infrastructure Review Committee of Cabinet Secretariat had constituted an inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways. This Sub- Group monitors coal supply to power utility sector and takes various decisions for meeting any contingent situations including critical coal stock position.

In order to ensure adequate availability of coal, following steps have been taken:

- (i) The Cabinet Committee on Economic Affairs (CCEA) approved the proposal for supply of coal to the power projects with a capacity of 78,000 MW commissioned / to be commissioned during the period from 01.04.2009 to 31.03.2015. Supply of domestic coal to these projects has been restricted to 65%, 65%, 67% and 75% during remaining four years of 12th plan, keeping in view the

availability of coal. To meet the balance Fuel Supply Agreement (FSA) obligations, Coal India Limited (CIL) was to import coal and supply the same to the willing Thermal Power Plants (TPPs) on cost plus basis. TPPs can also import coal themselves. CCEA has further directed that coal be supplied to power projects of 4660 MW power projects and other similarly placed projects without any linkage, without affecting the supplies to the 78,000 MW power projects and other Letter of Assurance (LoA) holders. The Coal India Limited has been issued a Presidential Directive for implementation of the CCEA decision. As on date CIL has signed 157 FSAs with the identified power plants within 78,000 MW capacity.

(ii) In order to bridge shortfall in availability of domestic coal, Power Utilities were advised by the Central Electricity Authority (CEA) to import 50 Million Tonne (MT) coal for the year 2013-14. During the period April-November, 2013 power utilities have imported 24.5 Million Tonne against pro-rata target of 33.3 MT.